

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Real Value Promoters Pvt Ltd**

PETITION NUMBER : **CP/IB/577/2020**

APPLICATION NUMBER : **a) IA/IB/817/2024
b) IA/IB/887/2024
c) IA(IBC)/353(CHE)/2024**

ORDER

212)(a)IA/IB/817/2024 in CP/IB/577/2020

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Promoters.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **03.06.2024**.

212)(b)IA/IB/887/2024 in CP/IB/577/2020

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Promoters.

This Application has been heard.

List the Application for hearing on **10.04.2024**.

Contd ... 2

212)(c) IA(IBC)/353(CHE)/2024 in CP/IB/577/2020

Ld. Counsel Mr. Sabari Das for the Applicant. Ld. Counsel Mr. A.G. Sathyanarayana for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **03.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk